

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCHES "J", MUMBAI**

**BEFORE SHRI PRAMOD KUMAR, HON'BLE VICE PRESIDENT AND
SHRI SAKTIJIT DEY, HON'BLE JUDICIAL MEMBER**

**ITA No.5764/MUM/2015
Assessment Year: 2011-12
&
IT (TP)A No.2779/MUM/2017
Assessment Year: 2012-13**

Sumitomo Chemical India Private Limited, 7 th Floor, Moti Mahal, 195 J, Tata Road, Churchgate, Mumbai - 400020 PAN: AAEC3750L	Vs.	Assistant Commissioner of Income Tax, Circle 1 (3) (1), Aayakar Bhavan, M.K. Road, Mumbai - 400020
(Appellant)		(Respondent)

Assessee by : Shri Harsh Shah (AR)
(letter dated 10.05.2021)

Revenue by : Shri T. S. Khalsa (DR)

Date of Hearing : 21/05/2021
Date of Pronouncement: 21/05/2021

ORDER

PER SAKTIJIT DEY, JM

Captioned appeals by the assessee arise out of final assessment orders passed in pursuance to the directions of learned Dispute Resolution Panel (DRP) for the assessment years 2011-12 and 2012-13.

2. On instructions of the assessee, the learned Authorized Representative sought permission of the Bench for withdrawal of the appeals, as, the assessee has opted for settling the dispute arising in the appeals under the Direct Tax Vivad se Vishwas Act, 2020. He further submitted, accepting assessee's

declaration the designated authority has issued certificates in Form 3. A letter to this effect attaching copies of Form 3 has also been furnished before the Bench.

3. The learned Departmental Representative has no objection to the aforesaid request of the assessee.

4. In view of the facts discussed above and considering assessee's request, we permit withdrawal of these appeals. Accordingly, appeals are dismissed as withdrawn.

5. In the result, appeals are dismissed.

Order pronounced in the open court on 21st May, 2021.

Sd/-
(PRAMOD KUMAR)
VICE PRESIDENT

Sd/-
(SAKTIJIT DEY)
JUDICIAL MEMBER

मुंबई Mumbai; दिनांक Dated: 21/05/2021

Alindra, PS

आदेश प्रतिलिपि अग्रेषित/ Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त (अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई /
DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai